

ITEM NO.5

REGISTRAR COURT. 1

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 6705/2015

THE STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

SAKHIYA BAI

Respondent(s)

[ONLY SLP(C) No. 7631/2015 IS LISTED UNDER THIS ITEM]

WITH

SLP(C) No. 7631/2015 (IV-C)

FOR

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 8660/2025
IA No. 8660/2025 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

Date : 23-05-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Sunny Choudhary, AOR

Mr. Sarad Kumar Singhania, AOR
Ms. Rashmi Singhania, Adv.

For Respondent(s) :

Mr. Dushyant Parashar, AOR
Mr. Bhaskar Sharma, Adv.
Mr. Manu Parashar, Adv.
Mr. Dinesh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 7631/2015

Service is complete on all the three lrs. of deceased
sole respondent but none has entered appearance.

Registry to process the matter for listing before the
Hon'ble Judge in Chambers for orders on the pending IAs.

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SUJATA SINGH
Registrar